

Sixteenth Lok Sabha

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Title: Introduction of the ASHA Workers (Regularisation of Service and Other Benefits) Bill, 2018.

SHRI N.K. PREMACHANDRAN (KOLLAM): Sir, I beg to move for leave to introduce a Bill to provide for regularisation of the services of ASHA workers, conferring the status of permanent employee of the Government on them and for matters connected therewith.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for regularisation of the services of ASHA workers, conferring the status of permanent employee of the Government on them and for matters connected therewith.”

The motion was adopted.

SHRI N.K. PREMACHANDRAN : Sir, I introduce** the Bill.